

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2077
TO BE ANSWERED ON 15th MARCH, 2022

HARMFUL PESTICIDES

2077. SHRI RAHUL KASWAN

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) whether the Government possesses a list of pesticides and fertilizers known to be harmful to the health of farmers ;
- (b) if so , the details thereof ;
- (c) the steps taken by the Government to ban these pesticides and fertilizers ;and
- (d) whether the Government has put in place any mechanism to monitor the continued use of the banned pesticides and fertilizers ; and
- (e) if so, the number of cases where the use of banned pesticides and fertilizers was noted in Rajasthan in the last eight years and the action taken thereon ?

ANSWER

MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA TOMAR)

(a) to (c): The Government from time to time keeps reviewing the continued use or otherwise of those pesticides which are banned /severely restricted in other countries of the world due to their toxic concerns or have been reported to pose harm to human health or environment in our country or other countries of the world. These reviews are undertaken by the Registration Committee through constituting Special Committees. Based on the recommendations of these committees, the Government has banned, severely restricted and withdrawn many pesticides. Besides 18 pesticides have been refused registration because of their toxicity (Annexure-I).

(d): Government of India is implementing a central sector scheme, “Monitoring of Pesticide Residues at National Level” (MPRNL), under which samples of vegetables, fruits and other crops are collected from the retail outlets, markets, farm gate etc. and analyzed by enlisted NABL laboratories for pesticide residues. Under the scheme, a total of 1,91,632 samples of fruits, vegetables and other crops were collected and analyzed during April, 2014 to December, 2021 for the presence of pesticide residues.

Further, monitoring of quality of pesticides is a shared responsibility between the Central and State Governments. Central Government and State Governments have notified 191 and 11401 numbers of Insecticides Inspectors, respectively to check sale of misbranded pesticides. Insecticide samples are drawn on a regular basis and analyzed in 70 State Pesticides Testing Laboratories (SPTLs) and two Regional Pesticides Testing Laboratories at Chandigarh and Kanpur.

(e) During April, 2014 to December, 2021 a total of 8,386 samples of various food commodities have been collected from Rajasthan and analyzed for the presence of pesticide residues. Out of these, in 106 (1.3 %) samples, residues were found exceeding Maximum Residue Limit (MRL) set by the Food Safety and Standard Authority of India (FSSAI). The monitoring data generated under the MPRNL scheme, was shared with the State Agriculture Departments to take corrective actions such as adoption of Good Agricultural Practices (GAP) and implementation of Integrated Pest Management.

**LIST OF PESTICIDES WHICH ARE BANNED, REFUSED
REGISTRATION AND RESTRICTED USE:**

(As on 01.07.2021)

I. PESTICIDES / FORMULATIONS BANNED IN INDIA

Pesticides Banned for manufacture, import and use.	
1.	Alachlor(Vide S.O. 3951(E), dated 08.08.2018)
2.	Aldicarb (vide S.O. 682 (E) dated 17 th July 2001)
3.	Aldrin
4.	Benzene Hexachloride
5.	Benomyl (vide S.O 3951(E) dated 8 th August, 2018)
6.	Calcium Cyanide
7.	Carbaryl (vide S.O 3951(E) dated 8 th August, 2018)
8.	Chlorbenzilate (vide S.O. 682 (E) dated 17 th July 2001)
9.	Chlordane
10.	Chlorofenvinphos
11.	Copper Acetoarsenite
12.	Diazinon (vide S.O 3951(E) dated 8 th August, 2018)
A. 13.	Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25 th July 1989)
14.	Dichlorovos(Vide S.O. 3951(E), dated 08.08.2018)
15.	Dieldrin (vide S.O. 682 (E) dated 17 th July 2001)
16.	Endosulfan (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13 th May, 2011 and finally disposed of dated 10 th January, 2017)
17.	Endrin
18.	Ethyl Mercury Chloride
19.	Ethyl Parathion
20.	Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17 th July 2001)
21.	Fenarimol (vide S.O 3951(E) dated 8 th August, 2018)
22.	Fenthion (vide S.O 3951(E) dated 8 th August, 2018)
23.	Heptachlor
24.	Lindane (Gamma-HCH)
25.	Linuron (vide S.O 3951(E) dated 8 th August, 2018)
26.	Maleic Hydrazide (vide S.O. 682 (E) dated 17 th July 2001)
27.	Menazon
28.	Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8 th August, 2018)
29.	Methyl Parathion (vide S.O 3951(E) dated 8 th August, 2018)

	30.	Metoxuron
	31.	Nitrofen
	32.	Paraquat Dimethyl Sulphate
	33.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25 th July 1989)
	34.	Pentachlorophenol
	35.	Phenyl Mercury Acetate
	36.	Phorate(Vide S.O. 3951(E), dated 08.08.2018)
	37.	Phosphamidon(Vide S.O. 3951(E), dated 08.08.2018)
	38.	Sodium Cyanide (banned for Insecticidal purpose only vide S.O 3951(E) dated 8 th August, 2018)*
	39.	Sodium Methane Arsonate
	40.	Tetradifon
	41.	Thiometon (vide S.O 3951(E) dated 8 th August, 2018)
	42.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25 th July 1989)
	43.	Triazophos(Vide S.O. 3951(E), dated 08.08.2018)
	44.	Tridemorph (vide S.O 3951(E) dated 8 th August, 2018)
	45.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17 th July 2001)
	46.	Trichlorfon(Vide S.O. 3951(E), dated 08.08.2018)
B.	Pesticide formulations banned for import, manufacture and use	
	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17 th July 2001)
	2.	Methomyl 12.5% L
	3.	Methomyl 24% formulation
	4.	Phosphamidon 85% SL
C.	Pesticide / Pesticide formulations banned for use but continued to manufacture forexport	
	1.	Captafol 80% Powder (vide S.O. 679 (E) dated 17 th July 2001)
	2.	Dichlorvos (vide S.O. 1196 (E) dated 20 th March 2020)
	3.	Nicotin Sulfate (vide S.O. 325 (E) dated 11 th May 1992)
	4.	Phorate (vide S.O. 1196 (E) dated 20 th March 2020)
	5.	Triazophos (vide S.O. 1196 (E) dated 20 th March 2020)
D	Pesticides Withdrawn (Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government and accepted by the Registration Committee. (S.O 915(E) dated 15th Jun,2006)	
	1.	Dalapon
	2.	Ferbam
	3.	Formothion
	4.	Nickel Chloride
	5.	Paradichlorobenzene (PDCB)

6.	Simazine
7.	Sirmate (S.O. 2485 (E) dated 24 th September 2014)
8.	Warfarin (vide S.O. 915 (E) dated 15 th June 2006)

* Regulation to be continued in the extant manner for non-insecticidal uses.

II. PESTICIDES REFUSED REGISTRATION

S.No.	Name of Pesticides
1.	2,4, 5-T
2.	Ammonium Sulphamate
3.	Azinphos Ethyl
4.	Azinphos Methyl
5.	Binapacryl
6.	Calcium Arsenate
7.	Carbophenothion
8.	Chinomethionate (Morestan)
9.	Dicrotophos
10.	EPN
11.	Fentin Acetate
12.	Fentin Hydroxide
13.	Lead Arsenate
14.	Leptophos (Phosvel)
15.	Mephosfolan
16.	Mevinphos (Phosdrin)
17.	Thiodemeton / Disulfoton
18.	Vamidotion

III. PESTICIDES RESTRICTED FOR USE IN THE COUNTRY

S.No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	<p>The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except ¹Aluminium Phosphide 15 % 12 g tablet and ²Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. ¹Decision of 282nd RC held on 02-11-2007 and, ²Decision of 326th RC held on 15-02-2012.</p> <p>The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely. (S.O.677 (E) dated 17th July, 2001)</p>
2.	Captafol	<p>The use of Captafol as foliar spray is banned. Captafol shall be used only as seeddresser. (S.O.569 (E) dated 25th July, 1989)</p> <p>The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17th July, 2001)</p>
3.	Cypermethrin	<p>Cypermethrin 3 % Smoke Generator is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order of Hon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 1407-2009 and LPA-429/2009 dated 08-09-2009]</p>
4.	Dazomet	<p>The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31st Dec, 2008)</p>
5.	DichloroDiphenylTrichloroethane (DDT)	<p>The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non- Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8th March, 2006)</p>

		Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26 th May, 1989)
6.	Fenitrothion	The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03 rd May, 2007)
7.	Methyl Bromide	Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor. [G.S.R.371 (E) dated 20 th May, 1999 and earlier RC decision]
8.	Monocrotophos	Monocrotophos is banned for use on vegetables. (S.O.1482 (E) dated 10 th Oct, 2005)
9.	Trifluralin	(i) The Registration, import, manufacture, formulation, transport, sell and its all uses except use in wheat shall be prohibited and completely banned from 8 th August, 2018. (i) (ii) A cautionary statement has to be incorporated in the label and leaflet that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculture area. (vide S.O 3951(E) dated 8 th August, 2018)
